

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
ORIGINAL APPLICATION NO.063/01047/2019
Chandigarh, this the 09th day of October, 2019

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CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

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Arshnoor, aged about 19 years, d/o Gurnam Singh, resident of Ward No. 3, VPO, Dehlan Upper, Tehsil & District Una (HP)- 174303, Group-D

....Applicant

(Present: Mr. Mandeep K. Sajjan, Advocate)

Versus

1. Union of India, Department of Posts, Ministry of Communication, New Delhi through its Secretary – 110001.
2. Director General of Department of Posts, Ministry of Communication, New Delhi – 110001.
3. Chief Post Master General, Himachal Pradesh Circle, Shimla – 171009.
4. The Superintendent of Posts, Himachal Pradesh Circle, Shimla – 171009.

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Respondents

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

1. Heard.
2. Learned counsel submitted that the respondents on 05.09.2019 published a list of selected candidates for the post of Gram Dak Sewak (Annexure A-3), but the name of the applicant, who scored more marks than the persons named in the list, has not been included in the said list. Applicant submitted a representation dated 06.09.2019 (Annexure A-4) to review the selection list, followed by a legal notice dated 09.09.2019 (Annexure A-5), but the same have not been answered till date. Learned counsel prayed that the applicant would

be satisfied if the O.A. is disposed of with a direction to the respondents to decide his claim.

3. Considering the limited prayer of the applicant, we are of opinion that there is no need to issue notice to the respondents and call for their opinion. Accordingly, the O.A. is disposed of in limine, without commenting anything on merit, with a direction to the respondents to consider and decide the claim of the applicant, as raised in the indicated representation and legal notice, in accordance with law by passing a reasoned and speaking order within a period of 15 days from the date of receipt of a copy of this order. A copy of such order be duly communicated to the applicant. No costs.

(SANJEEV KAUSHIK)
MEMBER (J)
Dated: 09.10.2019

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